

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:233
ANSWERED ON:24.11.2005
NEVRA -DANIYAWA- BIHAR SHARIF RAILWAY LINE
Modi Shri Sushil Kumar

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government had given sanction for Nevra-Daniyawa-Bihar Sharif Railway Line which will work as third by-pass for goods trains;
- (b) whether the Railways require 500 acres land for this;
- (c) whether the Railways have deposited Rs.19 crore with the State Government for this but even then land has not been made available; and
- (d) if so, the action being taken by the Government to expedite the project?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R.VELU)

- (a): The work of Neora-Daniawan - Biharsharif- Sheikhpura new line has been taken up to meet the demand of traffic.
- (b) : The requirement of land for the new line between Neora-Biharsharif is about 900 acres.
- (c) : Railways have deposited more than Rs.19 cr. with the State Government towards land acquisition for the new line and possession of land in 5 villages on Neora - Daniawan section has been handed over so far.
- (d) : Co-ordination meetings are being held regularly with the State Government for expediting availability of land.